

**NOTIFIED CASES CAUSELIST For Friday The 13<sup>th</sup> August 2021**  
**COURT NO. 18 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24730)**  
**AT 10:30 AM**  
**HON'BLE MR.JUSTICE RAJESH SHANKAR**

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**Orders**

1	W.P(C)/4933/2018	EXPRESS RESIDENCY PRIVATE LIMITED THROUGH ITS DIRECTOR RAHUL MAROO <b>vs</b> THE STATE OF JHARKHAND	RAHUL SABOO SUMEET GADODIA SHILPI SANDIL RADHIKA MAROO LAVANYA GADODIA	DEEPAK KUMAR SINGH SACHIN KUMAR ATANU BANERJEE ASHOK KUMAR SINGH ANIL KUMAR BINOD SINGH VISHAL KUMAR SINGH JAI PRAKASH,(A A G)
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IA NO, 2378/2021 (For Addition of Party), 2838/2021 (For Production of essential documents), 2847/2021 (For Early Hearing), 10877/2018 (For Stay Vacating Petition)  
LAND REGISTRATION MATTER